

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/135/KOB/2024 in IBA/25/KOB/2020
SECTION	REG. 44 (2) IBBI.
NAME OF PARTIES	REUBEN GEORGE JOSEPH (LIQUIDATOR) OF PLATINO CLASSIC MOTORS (INDIA) PVT LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	REUBEN GEORGE JOSEPH (LIQUIDATOR)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

01 April 2024

## ORDER

### IA(IBC)/135/KOB/2024 in IBA/25/KOB/2020

This is an IA bearing No. 135/KOB/2024 filed by the Liquidator of M/s Platino Classic Motors India Private Limited under Section 60(5) of the IBC, 2016 read with Rule 11 of NCLT Rules, 2016 and Rule 44(2) of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 seeking extension of Liquidation period of 6 months commencing from 01.04.2024 to 30.09.2024.

Learned Liquidator, Mr. Rueben George Joseph appears physically and submits that the process of liquidation will be completed within the extended time. Taking note of the submission of the Liquidator and on perusal of the averments made in the present application, this bench is satisfied. Accordingly, the time is extended by 6 months, commencing from 01.04.2024 to 30.09.2024.

With the aforesaid observations, this IA(IBC)/135/KOB/2024 is **allowed and disposed of.**

Sd /-

SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI  
MEMBER (JUDICIAL)